

SCHEDULE I
FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of

JOVIAL TRADING COMPANY PRIVATE LIMITED

1.	Name of the Corporate Person	JOVIAL TRADING COMPANY PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	15/04/1996
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Person	U51100MH1996PTC098860
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	1ST FLOOR, 13 MATHEW ROAD, BHUPATI CHAMBERS, MUMBAI, Maharashtra, India, 400004
6.	Liquidation commencement date of Corporate Person	23/02/2024
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBBI/IPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai – 400086 Ph. No.: 9833284483 Email Id registered with IBBI: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.ird@gmail.com
8.	Last date for submission of claims	23/03/2024

Notice is hereby given that Jovial Trading Company Private Limited has commenced voluntary liquidation on **23rd February, 2024.**

The stakeholders of Jovial Trading Company Private Limited are hereby called upon to submit a proof of their claims, on or before **23rd March, 2024** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Bharat Ramakant Upadhyay

Date: 23/02/2024

Place: Mumbai



SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
JOVIAL TRADING COMPANY PRIVATE LIMITED**

Sl. No	Particulars	Details
1.	Name of the Corporate Person	JOVIAL TRADING COMPANY PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	15/04/1996
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Person	U51100MH1996PTC098860
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	1ST FLOOR, 13 MATHEW ROAD, BHUPATI CHAMBERS, MUMBAI, Maharashtra, India, 400004
6.	Liquidation commencement date of Corporate Person	23/02/2024
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBBI/IPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai - 400086 Ph. No.: 9833284483 Email Id registered with IBBI: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.rip@gmail.com
8.	Last date for submission of claims	23/03/2024

Notice is hereby given that **Jovial Trading Company Private Limited** has commenced voluntary liquidation on **23rd February, 2024**.

The stakeholders of **Jovial Trading Company Private Limited** are hereby called upon to submit a proof of their claims, on or before **23rd March, 2024** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Bharat Ramakant Upadhyay

Date: 23/02/2024

Place: Mumbai

1	AA59	Cmpm 40110
2	BB-105	Dilip Maha LA Ty Mira F

Place : Mumbai
Date : 23.02.2024

[Regulation

**FOR THE AT
SWAPNIL T**

Sl. No	Particulars
1.	Name of the Corporate Person
2.	Date of Incorporation of Corporate Person
3.	Authority under which Corporate Person is Incorporated / Registered
4.	Corporate Identity Number of Corporate Person
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person
6.	Liquidation commencement date of Corporate Person
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator
8.	Last date for submission of claims

Notice is hereby given that **Swapnil Trading Company Private Limited** has commenced voluntary liquidation on **23rd February, 2024**.

The stakeholders of **Swapnil Trading Company Private Limited** are hereby called upon to submit a proof of their claims, on or before **23rd March, 2024** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Bharat Ramakant Upadhyay

Date: 23/02/2024

Place: Mumbai



**National Financial
Reporting Authority**

क्रीडा

Email-navakal.1923@gmail.com

मुंबई । शनिवार २४ फेब्रुवारी, २०२४

► www.navakal.in ►  /navakalofficial

आद शतक ३०२ धावा

जिकण्यासाठी भारताला तर मालिका वाचवण्यासाठी इंग्लंडला आजपासून सुरु झालेला चौथा कसोटी सामना जिकणे गरजेचे आहे. इंग्लंडने नाणेफेक जिंकून प्रथम फलंदाजी घेतली डकेट व क्रोन्वे जोडीने ४७ धावांची भागीदारी केली. ही जोडी सावधपणे खेळत असतानाच कसोटी सामन्यात पदार्पण करणाऱ्या आकाश दीपने सलामीवीर डकेटला ११ धावांवर बाद करून इंग्लंडला पहिला धक्का देला. पाठोपाठ त्याने पोपला गून्यावर पायचीत केले. हाव्या षटकातच २ बाद ४७ गशी इंग्लंडची स्थिती झाली. ण रूटने डाव सावरला. सन्या बाजूने टिकलेला नेवेचा आकाशने ४२ धावांवर फळा उडवला.

अनुसूची ।

फॉर्म ए

जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (ऐच्छिक परिसमापन) विनियमन, २०१७ च्या विनियमन १४ अन्वये)

जोविअल ट्रेडिंग कंपनी प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरिता

अ. क्र.	तपशील	वर्णन
१.	कॉर्पोरेट व्यक्तीचे नाव	जोविअल ट्रेडिंग कंपनी प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट व्यक्तीच्या स्थापनेचा दिनांक	१५.०४.१९९६
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट व्यक्तीची स्थापना/नोंदणीकरण झाले	कंपनी निबंधक, मुंबई
४.	कॉर्पोरेट व्यक्तीचा कॉर्पोरेट ओकस क्रमांक	U51100MH1996PTC098860
५.	कॉर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	१ला मजला, १३ मॅथ्यू रोड, भुपती वेंबर्स, मुंबई, महाराष्ट्र, भारत, ४००००४.
६.	कॉर्पोरेट व्यक्तीचे परिसमापन सुरु होण्याचा दिनांक	२३.०२.२०२४
७.	परिसमापकाचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणीकरण क्रमांक	भरत रमाकांत उपाध्याय नोंद. क्र.: IBB/MPA-002/IP-N00120/2017-18/10289 पत्ता: ५०७, ५ वा मजला, सी२ दिंग, स्कायलाईन वेलथ स्पेस, स्कायलाईन ओएसिस कॉम्प्लेक्स, प्रिन्सिपल रोड, विद्याविहार स्टेशनजवळ, घाटकोपर - पश्चिम, मुंबई-४०००८६ दूर. क्र.: ९८३३२८४८३ आयबीबीआयकडे नोंदविलेला ईमेल आयडी: brupadhyay@hotmail.com दावे घाठविण्याकरिता ईमेल आयडी: brupadhyay.irp@gmail.com
८.	दावे सादर करण्याचा अंतिम दिनांक	२३.०३.२०२४

याद्वारे सूचना देण्यात येते की, जोविअल ट्रेडिंग कंपनी प्रायव्हेट लिमिटेडने दि. २३ फेब्रुवारी, २०२४ रोजी ऐच्छिक परिसमापन प्रक्रिया सुरु केली आहे.

जोविअल ट्रेडिंग कंपनी प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांच्या दाव्यांचे पुरावे दि. २३ मार्च, २०२४ रोजी किंवा त्यापूर्वी परिसमापक यांच्याकडे नोंद क्र. ७ मध्ये नमूद पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

वित्तीय धनको यांनी दाव्याबाबतचे त्यांचे दाव्यांचे पुरावे फक्त हलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व भागधारक त्यांचे दाव्यांचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा हलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.

दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठेठावण्यात येईल.

भरत रमाकांत उपाध्याय

दिनांक: २३.०२.२०२४

ठिकाण: मुंबई